

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 16th March, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 160/2014 (CZ) (M.A.No.87/15)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vivek Agarwal Adv.	
2.	Original Application No. 111/2013	Dr. Subhash C Pandey Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Ms. Parul Bhadhoria Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, ADV. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B	
3.	Original Application No. 148/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. For R- Ms. Parul Bhadhoria Adv. For R- MPPCB Mr. Dileep Pandey Adv. R-7	
4.	Original Application No. 36/2014	Sarvajani Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shroti Adv. Mr. Vijay Kumar Choudhary Adv. For BMC	
5.	Original Application No. 326/2014 (CZ) (M.A. No. 67/15)	Shailendra jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Deepesh Shukla Adv	
For compliance				
6.	Original	Ram Saroj Kushwaha	Mr. Sanjeev Kumar Singh Adv.	

	Application No. 14/2014	Vs. State of M.P.& 6 Ors.	Mr. Ashok Shrivastava, Adv.	
7.	Original Application No. 45/2014	Gorelal Tamrakar Vs. State of MP & 6 Ors.	Mr. Sanjay K. Agrawal	
8.	Original Application No. 130/2013	Gulab Meena Vs. State of Rajasthan & 5 Ors.	Mr. Dharmveer Sharma, Adv. Counsel for - Applicant Mr. Sandeep Singh, Adv. Mr. S.K. Verma Adv.	
9.	Original Application No. 119/2013	Villagers of Village Doongri Khurd Vs. State of Rajasthan	Mr. Sandeep Singh, Adv. for R-1,& R.P.C.B:	
10.	Original Application No. 338/2014	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Sachin K. Verma, Adv. for R-3	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in